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title: Need to renegotiate the Indo-Bangladesh Water Sharing Treaty through Farakka Barrage.

SHRI ABHIJIT MUKHERJEE (JANGIPUR): Mr. Chairman, Sir, through you I would like to draw the attention of Government of India particularly of the Ministry of External Affairs to a matter of urgent public importance. Indo-Bangladesh Water Sharing Treaty through Farakka Barrage has to be relooked. Recently due to the low level of water in the reservoir there and lack of water in the intake channel of NTPC, an NTPC plant was shut down for almost ten days. There is an agreement between the Government of India as well Bangladesh to supply power to Bangladesh and NTPC produces the same power.

My demand is that it has to be renegotiated so that the minimum water level is maintained in the reservoir and the intake channel as well as the level of downstream to the Ganges right from Jangipur to Gangasagar is maintained. Right now, it is ten feet low. Thank you.

HON. CHAIRPERSON:

Shri Kunwar Pushpendra Singh Chandel is permitted to associate with the issue raised by Shri Abhijit Mukherjee.